

Filing No. 8070/2020

Manoj Kumar Sharma vs. The State of Jharkhand

Advocate's name – Girish Mohan Singh

Defects:

- 9 (i) P. Form appears to be incomplete.
- (ii) Subject may be categorically at index page.
- (iii) Adhar page has not been paginated.
- (iv) P.S. Name at annexure-1 statement of index and sub-para 4 may be verified from FIR.
- (v) Rs. 10/- due on C.C. Of annexure 2.
- (vi) Rs. 5/- WF of Advocate association due at the back of vak.
- (vii) Full name of the petitioner may be stated below his signature at vak.(in block letters within brackets).
- (viii) Pending Court may be categorically stated at para 1 and prayer para.
- (ix) P.S. Name at para 1 and aggrieved para may verified from registered part of FIR.
- (x) Name of Hon'ble Mr. Justice may be properly stated at para 2.
- (xi) Alleged section at para 4 may be verified from FIR.
- (xii) Duly certified typed copy of page no. 29 may be filed.